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Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

(S. 426/92
- O.A. 745/92)

Circulated for Admission/
..... for hearing
including point of Limitation
/Condonation of Delay
on 3/8/92

MP NO. 622/92 for
withdrawal of Stamp
Applⁿ No. 426/92
fixed on
27/7

Dy. Registrar

Since matter was not
placed before honorable Tribunal
on 3/8/92. Now matter is fixed
for orders along with MP 622/92
for withdrawal of O.A. - 14/11/94

Gaurav
21/10/94
Dy. Registrar

Dated: 14.11.94.

None for the applicant.

M.P. No. 622/92 is allowed
and the applicant is permitted to
withdraw the O.A. The M.P. is
disposed of accordingly.

(P.P. Srivastava)
M(A)